NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: X TCP/199/2016

NAME OF THE PETITIONER(S)

: Manoharamma Hotels Investment Private Limited

NAME OF THE RESPONDENT(S)

: M/s Origin Foods Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Deepika. S

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner submitted that in reply to the rejoinder filed by the Petitioner, some new facts have been brought in by the Respondent to which the Petitioner wants to reply and prayed for time. At request, time is enlarged for filing the reply. Put up on 23.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) MEMBER (JUDICIAL)

ghk